

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE,  
PC ACT, CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI  
Office of the Chairman: Election Committee (CDCBA Election- 2024), RACC, Delhi.

NOTICE

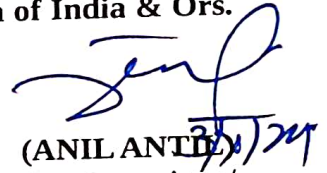
**Sub. Revised Schedule for Declaration form / process for CDCBA Election- 2024**

Consequent upon the recommendations of Election Committee (Central Delhi Court Bar Association Election- 2024) is hereby notified for information of all concerned that the members of Central Delhi Court Bar Association may file their declarations in the office of the Central Delhi Court Bar Association till **08.10.2024, on all working days from 10:00 AM to 04:00 PM.**

**No declaration would be accepted thereafter.**

For the sake of uniformity and for reference of the members, the format of the Declaration is enclosed herewith as Annexure-A. The revised schedule for the process of CDCBA election is annexed as Annexure-B.

Members to also ensure that the declaration and documents in support are filed in line with directions of the Hon'ble High Court of Delhi in **Lalit Sharma & Ors. Vs. Union of India & Ors. WPC 10363/221 decided on 19.03.2024.**

  
(ANIL ANTIL)

Chairman: Election Committee/  
Spl. Judge, PC Act. CBI  
(CDCBA Election- 2024)  
RADC, New Delhi

Dated, Delhi the 03/10/2024

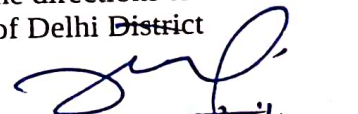
AL 04:55 P.M

11611-11617 D

No. \_\_\_\_\_/CDCBA Election-2024/RADC/2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
3. PS to Ld. Principal District & Sessions Judge-cum-Special Judge, PC Act, CBI, RADC, N. Delhi
4. Sh. Jatan Singh, Chairman, Adhoc Committee constituted by Hon'ble High Court of Delhi, New Delhi with the request to circulate among the Members by way of publication on their website as well as notice board.
5. In-charge, R&I and Care Taking Branch, RADC with the request to display the present Notice, Declaration Form and Schedule on all the Notice Boards at RADC, New Delhi.
6. The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the directions to upload the Notice, Declaration Form and Schedule on the official website of Delhi District Courts.

  
Chairman: Election Committee/  
Spl. Judge, PC Act. CBI  
(CDCBA Election- 2024)  
RADC, New Delhi

**Annexure- A**

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE,  
PC ACT, CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI  
Office of the Chairman: Election Committee (CDCBA Election- 2024), RACC, Delhi.

NOTICE

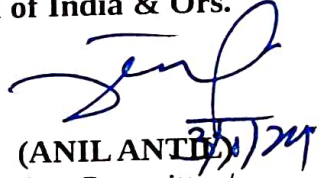
**Sub. Revised Schedule for Declaration form / process for CDCBA Election- 2024**

Consequent upon the recommendations of Election Committee (Central Delhi Court Bar Association Election- 2024) is hereby notified for information of all concerned that the members of Central Delhi Court Bar Association may file their declarations in the office of the Central Delhi Court Bar Association till **08.10.2024, on all working days from 10:00 AM to 04:00 PM.**

**No declaration would be accepted thereafter.**

For the sake of uniformity and for reference of the members, the format of the Declaration is enclosed herewith as Annexure-A. The revised schedule for the process of CDCBA election is annexed as Annexure-B.

Members to also ensure that the declaration and documents in support are filed in line with directions of the Hon'ble High Court of Delhi in **Lalit Sharma & Ors. Vs. Union of India & Ors. WPC 10363/221 decided on 19.03.2024.**

  
(ANIL ANTIL) 24

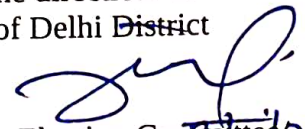
Chairman: Election Committee/  
Spl. Judge, PC Act. CBI  
(CDCBA Election- 2024)  
RADC, New Delhi

Dated, Delhi the 03/10/2024

No. \_\_\_\_\_/CDCBA Election-2024/RADC/2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
3. PS to Ld. Principal District & Sessions Judge-cum-Special Judge, PC Act, CBI, RADC, N. Delhi
4. Sh. Jatan Singh, Chairman, Adhoc Committee constituted by Hon'ble High Court of Delhi, New Delhi with the request to circulate among the Members by way of publication on their website as well as notice board.
5. In-charge, R&I and Care Taking Branch, RADC with the request to display the present Notice, Declaration Form and Schedule on all the Notice Boards at RADC, New Delhi.
6. The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the directions to upload the Notice, Declaration Form and Schedule on the official website of Delhi District Courts.

  
Chairman: Election Committee/  
Spl. Judge, PC Act. CBI  
(CDCBA Election- 2024)  
RADC, New Delhi

**Annexure- A**

AL 04:55 P.M  
11611-11617 D

**CENTRAL DELHI COURT BAR ASSOCIATION, ROUSE AVENUE COURTS, NEW DELHI  
(CDCBA ELECTION- 2024)  
DECLARATION FORM**

1	Name	
2	Mobile Number and E-mail ID	
3	Father's/Husband's Name	
4	Date of Birth and Current Age	
5	Office Address with telephone number(s)	
6	Residential Address	
7	BCD Enrollment Number	
8	Membership Number of CDCBA	
9	AIB Examination Passing Details (Attach Proof) (Applicable to members, enrolled after year 2011)	
10	Details of Bar Association(s) where is held besides CDCBA	
a)	Whether any Declaration has been filed for voting in any other Bar Association (if yes, State the Name of Bar(s)).	
11	Whether the members falls in the category of Member above 25 years practice/Designated Seniors, Former Judicial Officer/Law Researchers (Furnish supporting documents)	

**DECLARATION**

**(In Re WP (c) 8106/2016 dated 18.10.2016 PK Dash Vs Bar Council of Delhi & Ors.)**

I do hereby solemnly affirm and declare that I have not voted for and/ or contested for any elective post in any other Bar Association (s) of which I am also a member in the immediately preceding election and that I will not do so in any election in such Bar Association. In case this declaration is detected to be false, my right to vote shall remain suspended for three years after such declaration is detected to be false.

(Signature of Applicant)  
(with date)





**Annexure "B"**

The schedule for the process shall be as under:-

S. No.	Details	Date(s)
1	Date of Initiation of calling Declaration Forms	<b>19.09.2024</b>
2	Last Date for submission of Declaration Forms (notifying objections)	<b>08.10.2024</b>
3	Date of displaying the Tentative List of eligible Voters for objections	<b>19.10.2024</b>
4	Period for calling objections	<b>29.10.2024</b>
5	Date of displaying/uploading Final List of Voters	<b>08.11.2024</b>